NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 946/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES:

Honest Security Services V/s. Derby Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

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ORDER TCP 946/I&BC/NCLT/MB/MAH/2017

By Order of the Bench adjourned to 18.01.2018.

Sd/-

BHASKARA' PANTULA MOHAN Member (Judicial)

Date : 15.12.2017

M.K. SHRAWAT Member (Judicial)